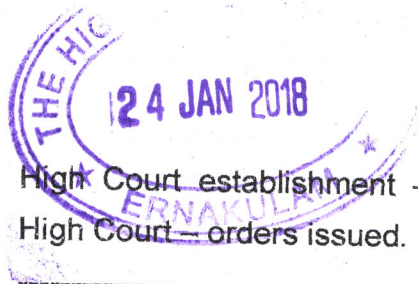


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By Registered post with A/D

THE HIGH COURT OF KERALA

Kochi : 682 031
Dated :22.01.2018



PROCEEDINGS

High Court establishment -- appointment to the category of Assistant in the High Court -- orders issued.

- Read :1. Ranked list No. A2-65431/2012/REC1 dated 18.01.2016
2. Rules 14 to 17 of Part-II, Kerala State and Subordinate Service Rules, 1958
 3. G.O.(P) No. 20/2013/Fin dated 07.01.2013
 4. G.O.(P) No. 209/2013/Fin. dated 07.05.2013
 5. G.O.(P) No. 171/2016/Fin. dated 15.11.2016

ORDER NO. A2- 6916/2016

The following persons are offered appointment as Assistants in the High Court of Kerala, in the scale of pay of ₹ 27800 - 59400.

1. Sri. THOMAS SEBASTIAN,
KALATHIL HOUSE,
NEAR ROYAL LAND CLUB CONVENT ROAD, NARAKKAL,
ERNAKULAM, Kerala,
PIN - 682 505
2. Smt. SHARIMOL SASIDHARAN,
MUNDACKAL HOUSE,
ARIKUZHA, THODUPUZHA,
IDUKKI, Kerala,
PIN - 685 608
3. Sri. RAJEEV KUMAR R. V.,
TC-17-927, ARAPPURAKKAL VEEDU,
VRN-A-18 CHATAMBISWAMI ROAD,
POOJAPPURA,
TRIVANDRUM, Kerala,
PIN - 695 012
4. Sri. VIJEESH K.,
KANJIYLOOR HOUSE,
MOOKKUTHALA (P. O.),
MALAPPURAM, Kerala,
PIN - 679 574

P.T.O.